

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

RAJYA SABHA

**UNSTARRED QUESTION NO. 39
TO BE ANSWERED ON 02.02.2022**

Standard of education in privately-owned and Trust managed schools

39 Shri Sambhaji Chhatrapati:

Will the Minister of Education be pleased to state:

- (a) whether Government is aware that the standard of education in the majority of privately-owned and Trust managed schools in the country is far below than the requirements and have been opened mainly from a commercial angle;
- (b) whether it is also the fact that such schools have employed poorly educated and inexperienced teachers and hence add to the poor standard of the concerned schools;
- (c) the action Government proposes to take to improve the standard of such schools; and
- (d) whether Government has any plan to introduce a State-level eligibility test for obtaining employment in all such schools?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) to (d): Education is a subject in the Concurrent List of the Constitution and schools, other than those owned / funded by Central Government, are under the jurisdiction of the State Governments.

The annual results of a majority of private schools affiliated to CBSE have been in line with the requirements and good in terms of pass percentage and meritorious students.

The clause 9.1.1 of the Affiliation Byelaws 2018 of CBSE states that the Society/Trust/Company running the school will ensure that the school is run as a community service and not as a business and that commercialization does not take place in the school in any manner whatsoever.

As per the Affiliation Byelaws of CBSE, the minimum qualifications for the teaching staff (including the Principal/ Vice-Principal/ Head of School) should be in accordance with the following:

- National Council for Teacher Education (Determination of Minimum Qualifications for Persons to be recruited as Education Teachers and Physical Education Teachers in Pre-Primary, Primary, Upper Primary, Secondary, Senior Secondary or Intermediate Schools or Colleges) Regulations as amended and notified from time to time.
- Minimum qualifications laid down in the Recruitment Rules for the teachers by the Appropriate Government where the school is situated or the Recruitment Rules for the teachers of Kendriya Vidyalaya Sangthan or Navodaya Vidyalaya Samiti.
- The minimum qualifications of the teachers of subjects introduced by CBSE as prescribed by CBSE.
